

[11 August, 2000 ] RAJYA SABHA

- (i) (a) Thirty-seventh Annual Report and Accounts of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. LT. 2142/00]
- II. (a) Eighteenth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT. 2143/00]
- I. **Report and Accounts (1998-99) of the National Institute of Public Cooperation and Child Development, New Delhi and related papers.**
- II. **Report and Accounts (1997-98) of Central Social Welfare Board, New Delhi and related papers.**
- III. **Report and Accounts (1998-99) of the Central Social Welfare Board, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- I. (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development, New

Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 2179/00]
- (ii) (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 1997-98, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Place in Library. See No. LT. 2301/00]
- (iii) (a) Annual Report and Accounts of the Central Social Welfare Board, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT. 2302/00]

**Notifications of Ministry of Health and Family Welfare  
(Department of Health)**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. (SHRIMATI) RITA VERMA): Sir, I lay on the Table, under Section 23 (2) of the Prevention of Food Adulteration Act, 1954 a copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health):-